

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 113
(IB)-532(PB)/2017

IN THE MATTER OF:

Punjab National Bank	...	Applicant/Petitioner
Vs		
Haridwar Iron & Ispat Rolling Ltd.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 01.02.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:


For the Applicant : Mr. S. S Sharma, in IA 55/2021.
For the RP : Mr. Prateek Kushwaha, with
Mr. Kashi Vishwanathan Sivaraman RP

ORDER

List the matter for hearing on 01.03.2021.



(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT



(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

01.02.2021
Deepak Kumar